

LOK SABHA
STARRED QUESTION NO *484
TO BE ANSWERED ON 26.7.2019

“MONETARY ASSISTANCE TO TEXTILE INDUSTRIES”

*484. SHRI P. P. CHAUDHARY:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) whether the Government is planning to provide one-time monetary assistance to textile units/industries so that they can set up the Common Effluent Treatment Plant (CETP) within the premises of Textile Parks and if so, the details thereof;
- (b) if not, whether the Government is in favour of minimising the cost incurred by the industry for treating the effluents and if so, the details thereof;
- (c) whether the Government is planning to lay underground pipelines so that the effluents can be transported from the Textile Parks to the CETP; and
- (d) if so, the details thereof, including the names of the States in which it is being planned?

उत्तर

ANSWER

वस्त्र मंत्री (श्रीमती स्मृति जूबिन इरानी)

MINISTER OF TEXTILES
(SMT. SMRITI ZUBIN IRANI)

(a) to (d): The statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA
STARRED QUESTION No. * 484 DUE FOR ANSWER ON 26.7.2019**

(a) & (b): The Government is implementing the Integrated Processing Development Scheme (IPDS) for enabling the textile processing sector to meet environmental standards through adoption of appropriate technology, specifically in the area of water and waste water management. Government of India grant is provided within the overall ceiling of 50% of the project cost not exceeding Rs.75 crore for Zero Liquid Discharge (ZLD) and Marine discharge and Rs. 10 crore for riverine and conventional treatment as the case may be, for Water treatment & effluent treatment plant and technology (including marine, Riverine and ZLD system); and common infrastructure such as captive power generation plants including renewable and green energy. Proposals of CETP are also considered in Scheme for Integrated Textile Park (SITP) under “Common Infrastructure” being implemented by this Ministry.

(c) & (d): Integrated Processing Development Scheme (IPDS) does not specifically provide for the laying of underground pipelines for the transportation of effluents from Textile Parks to the CETP, however, the same can be availed as a component under common infrastructure under the Scheme for Integrated Textile Parks (SITP). Government has sanctioned 7 Projects under the Integrated Processing Development Scheme (IPDS) for setting up/ upgrading Common Effluent Treatment plants (CETPs)

with Zero Liquid Discharge (ZLD) systems. The details of the projects are as under:

S NO.	Project Description	State	Year of Sanction	GoI Grant component in the project (in Rs. Crores)	GoI Grant released (in Rs. Crores), so far
1	Sanganer Enviro Project Development	Rajasthan	2016	75.00	37.5
2	Jasol Water Pollution Control Treatment & Reverse Osmosis Private Limited	Rajasthan	2015	11.25	1.68
3	Balotra Water Pollution Control Treatment & Reverse Osmosis Private Limited	Rajasthan	2015	57.56	8.63
4	Kadayampatti Cluster, Erode District - Setting up of ZLD CETP with CPP with Cogen	Tamil Nadu	2016	75.00	-
5	Sree Bhavani Dyeing Cluster-Erode District-Setting of ZLD CETP with MD with Solar thermal	Tamil Nadu	2017	46.10	-
6	Southern District Textile Processing Cluster-Kariyapatti village, Virudhunagar District, Setting up of ZLD CETP with CPP with Cogen	Tamil Nadu	2016	71.04	-
7	Gujarat Eco Textile Park Ltd at Village Baleswar, Taluka: Palsana, Surat	Gujarat	2018	75.00	-
